

[Srimati Parvathi Krishnan] have not been issued to the Central Provident Fund Commissioner to make the payments due.

The strike has now spread to other areas of Singareni, Collieries. The production of coal has come to a stand still thereby seriously affecting coal supplies to industry, etc. in the Southern region. Particularly affected areas are the thermal power plants in Tamilnadu and Andhra Pradesh.

The Minister of Energy should immediately see that the decision is taken forth with to sanction the amounts and announcement made by him so that work can be resumed and the production of coal ensured. The Minister of Energy for once should stop being unenergetic and he should be energetic about this matter.

#### PAPERS LAID ON THE TABLE

NOTIFICATION UNDER PAPER (CONSERVATION AND REGULATION OF USE) ORDER AND REVIEW AND ANNUAL REPORT OF HINDUSTAN MACHINE TOOLS LTD. FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): On behalf of Shri George Fernandes, I beg to lay on the Table:—

(1) A copy of Notification No. S.O. 276(E) (Hindi and English versions) published in Gazette of India dated the 19th April, 1978 issued under clause 5 of the Paper (Conservation and Regulation of Use) Order, 1974. [Placed in Library. See No. LT-2223/78].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore for the year 1976-77.

(ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2224/78].

#### NOTIFICATION RE. FLOATATION OF MARKET LOANS BY CENTRAL GOVERNMENT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): I beg to lay on the Table a copy of Notification No. F. 4(2)-W&M/78 (Hindi and English versions) dated the 2nd May, 1978 regarding floatation of Market Loans by the Central Government. [Placed in Library. See No. LT-2225/78].

#### STATEMENT SHOWING REASONS FOR DELAY IN LAYING REPORTS ON ACTIVITIES OF COIR BOARD

SHRIMATI ABHA MAITI: I beg to lay on the Table a Statement (Hindi and English versions) showing reasons for delay in laying the (1) Annual\* Report for the year 1976-77 and (2) Half-yearly\* Report for the period from 1st April, 1977 to 30th September, 1977 on the activities of the Coir Board and the working of the Coir Industry Act, 1953. [Placed in Library. See No. LT-2226/78].

#### ANNUAL REPORT, ETC. OF CENTRAL VIGILANCE COMMISSION FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the year 1976-77.

\*The Reports were laid on the Table on the 30th March, 1978.